

**F.No. A-32011/01/2011-Ad.VI**  
 Government of India  
 Ministry of Finance  
 Department of Revenue  
 (Central Board of Direct Taxes)

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New Delhi, the 24<sup>th</sup> October, 2011

**ORDER NO. 174 OF 2011**

The following transfers/postings in the grade of Chief Commissioner of Income Tax are hereby ordered with immediate effect and until further orders:

**I. POSTING ON PROMOTION TO THE GRADE OF CCIT:**

Sl. No.	Civil Code	Name	PRESENT POST & PLACE	NEW POST	NEW PLACE
1	79008	GAUTAM KAR	ON PROMOTION	CCIT-V	Kolkata(Kolkata (CCA WB))
2	79009	SURESH JANDHYALA	ON PROMOTION	DGIT(Inv.)	Chennai(Chennai (CCA TN))
3	79010	ANIL KUMAR AGRAWAL	ON PROMOTION	CCIT-IX	Kolkata(Kolkata (CCA WB))
4	79011	BAL KRISHNA MISRA	ON PROMOTION	CCIT-VI	Chennai(Chennai (CCA TN))
5	79012	DEEPALI BAHADUR	ON PROMOTION	CCIT	Shimla(Chandigarh (CCA NWR))
6	79013	JAYANTA KUMAR HOTA	ON PROMOTION	CCIT	Jalpaiguri(Kolkata (CCA WB))
7	79014	DEVENDRA PRASAD SHARMA	ON PROMOTION	DGIT(Inv.) w.e.f (31.10.2011, A.N.)	Cochin(Cochin (CCA Kerala))

**II. INTER-REGION TRANSFER**

Sl. No.	Civil Code	Name	PRESENT POST	PRESENT PLACE	NEW POST	NEW PLACE
1	74050	PREMA MALINI VASAN	CCIT-I	Chennai(Chennai (CCA TN))	CCIT-I	Hyderabad(Hyderabad (CCA AP))
2	78013	PRAMOD CHANDRA SRIVASTAVA	CCIT-III	Hyderabad(Hyderabad (CCA AP))	CCIT-VII	Mumbai(Mumbai (CCA))
3	78056	SHYAM MURARI NIGAM	CCIT-V	Kolkata(Kolkata (CCA WB))	DGIT(Inv.)	Jaipur(Jaipur (CCA Rajasthan))
4	78057	ARUN KUMAR SINGH	CCIT	Shimla(Chandigarh (CCA NWR))	DGIT(Inv.)	Chandigarh(Chandigarh (CCA NWR))
5	79006	BRATATI MUKHERJEE	CCIT	Jalpaiguri(Kolkata (CCA WB))	CCIT-VIII	Kolkata(Kolkata (CCA WB))


### III. LOCAL CHANGE OF POSTINGS

Sl No.	Civil Code	Name	PRESENT POST	PRESENT PLACE	NEW POST	NEW PLACE
1	76003	BRIJESH GUPTA	DGIT(Inv.)	Jaipur(Jaipur (CCA Rajasthan))	CCIT	Jaipur(Jaipur (CCA Rajasthan))
2	76029	GYAN CHAND JAIN	CCIT-II	Chennai(Chennai (CCA TN))	CCIT-I	Chennai(Chennai (CCA TN))
3	78004	RAJESWARA RAO G	CCIT-I	Hyderabad(Hyderabad (CCA AP))	CCIT-III	Hyderabad(Hyderabad (CCA AP))
4	78011	NAVIN CHANDRA JOSHI	CCIT-IX	Mumbai(Mumbai CCA)	CCIT(C)-I	Mumbai(Mumbai CCA)
5	78012	SANTOSH KUMAR SAHU	CCIT(C)-I	Mumbai(Mumbai CCA)	CCIT-IX	Mumbai(Mumbai CCA)
6	78027	KIRAN OBEROI VASUDEV	CCIT-VII	Mumbai(Mumbai CCA)	CCIT-Cent.-II	Mumbai(Mumbai CCA)
7	78036	SUBBIAH BOSE	CCIT-VI	Chennai(Chennai (CCA TN))	CCIT-II	Chennai(Chennai (CCA TN))

2. All officers transferred vide this Order shall E-MAIL their joining details to the Database Cell at [www.dbc.cbdt@incometaxindia.gov.in](mailto:dbc.cbdt@incometaxindia.gov.in).


3. The compliance reports regarding relieving / joining of the above officers may be forwarded by the concerned CCIT (CCA) to the Database Cell at [dbc.cbdt@incometaxindia.gov.in](mailto:dbc.cbdt@incometaxindia.gov.in) by 28.10.2011 positively.

4. Hindi version of this Order will follow.

  
(Anand Upadhyay)

Under Secretary to the Government of India

1. Officers concerned.
2. All Chief Commissioners/Directors General of Income Tax.
3. Principal Chief Controller of Accounts, New Delhi.
4. Zonal Accounts Officer, CBDT. C/o CCIT concerned.
5. PPSs to FM / MOS(R) / Finance Secretary (Revenue) / Chairman, CBDT/ Members, CBDT/ JS (Admn.) CBDT / JS(R).
6. Adviser to FM.
7. Hindi Section for Hindi version.
8. Secretary General, IRS Association/ITGOA/All India Income Tax SC & ST Employees Welfare Association.
9. Web Manager for [www.irsofficersonline.gov.in](http://www.irsofficersonline.gov.in) website.

  
(Anand Upadhyay)

Under Secretary to the Government of India